Contested commercial cases instituted on or after 1st August 2018 and disposed during the month of April-2020 in Delhi District Court

No ·			Case No. Petitioner Name VS Respondent Name	i	Registr ation	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Days for disposal	r Nature Disposal (Contested Settled)	execution / of decree	Number of days for execution of decree from date of	Section
DU	E TO COVID19 EPIDEMIC NO CASE DISPOS		T	2020	T						
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL	-								
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NO CASE IS I ALLOACATED DURING T	RANDOMLY HE MONTH							
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	OF APRIL DUE TO EPIDEMIC.	COVID19							
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL									

Sr No	. Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registr ation	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Days for Decision disposal	Nature of Disposal (Contested / Settled)	execution of decree	Number of days for execution of decree from date of	Section
		_										
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Sr. No	Court	District	Case No.	Petitioner Name Advocate VS Respondent Name	Registr ation	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	disposal	Disposal	of Date of Number of execution days for / of decree execution of decree from date of	Section
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL								
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL								
	MS. ANJU BAJAJ CHANDNA, DISTRICT									
7	JUDGE (COMMERCIAL COURT)-01									
		NEW DELHI								
8	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02									
9	SH. NARINDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-03	_								

Sr. No	Court	District	Case No.	Petitioner Name Advocate VS Respondent Name	Registr ation	Whether Urge Relief was sough and Pre-Insitution Mediation did no take place (Yes / No	on ot	f Days for disposal	Nature of Disposal (Contested Settled)	execution / of decree	Number of days for execution of decree from date of	Section
10	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/											
11	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH- WEST										
12	MS SEEMA MAINI, DISTRICT JUDGE(COMMERCIAL COURT)	North										
13	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara										
14	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST										
15	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH- EAST										
16	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH- EAST										
17	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH										
18	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02											
19	Sh. Narinder Kumar Ld District Judge (Commercial-01) WEST	West										
20	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West										
21												

\mathbf{Sr}	. Court	District	Case No. Petitioner N	ame Advocate			for Nature of	Date of	Number of	Act
No			VS Respon	dent		Relief was sought		execution		Section
•			Name		ation	and Pre-Insitution			execution of	
						Mediation did not	Settled)		decree from	
						take place (Yes / No)			date of	
	CII CANIAN CHARMA I DI									
	SH. SANJAY SHARMA-I, DJ	EAST								
	(Commercial)									